

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/574(KB)2017
IA(I.B.C)/933(KB)2024, IA(I.B.C)/65(KB)2024,
IA(I.B.C)/1665(KB)2022, IA(I.B.C)/388(KB)2022,
IA(I.B.C)/1071(KB)2021, IA(I.B.C)/1234(KB)2019,
IA(I.B.C)/1346(KB)2019, IA(I.B.C)/1483(KB)2019,
IA(I.B.C)/273(KB)2020, IA(I.B.C)/1381(KB)2020,
IA(I.B.C)/1304(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	BANK OF MAHARASHTRA VS VISA POWER LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Amar Vivek, Adv.] For the liquidator
Mr. Arun Kumar Gupta, CA]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. **IA(I.B.C)/933(KB)2024:, IA(I.B.C)/65(KB)2024:**
 - a. List the matter for further consideration on **14.08.2024.**

**Anamitra Pal
Court Officer**